

LOK SABHA DEBATES

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LOK SABHA

Friday, September 6, 1974/Bhadra 15,
1896 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR SPEAKER in the Chair]

ADJOURNMENT OF THE HOUSE

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have written to you.. (Interruptions). The business of the House should be adjourned to enable the Business Advisory Committee to meet so that the agreed business of the House can be adopted (Interruptions).

MR. SPEAKER: What has happened to you? All of you please sit down.

श्री शंकर दयाल सिंह (चतरा) : अध्यक्ष महोदय कल जो यहां पर घटना हुई है उस से इस सदन की भर्त्सना भंग हुई है और पूरे देश में इस को लेकर अखबारों में चर्चा हुई है। इस घटना ने जनमत का मुहू काला कर दिया है... (अव्यवधान)... इस पर सबसे पहले विचार होना चाहिए। (अव्यवधान)।

SHRI S. M. BANERJEE (Kanpur): I have given notice of an adjournment motion on the beating of students and teachers...

MR. SPEAKER: Kindly sit down. Have some patience. Do not do it everyday.

मेरे जाने से पहले ही यह शुरू हो गया और जब मैं आता हूँ तो आप, ऐसे ही शुरू कर देते हैं। ऐसा है तो मेरे जाने से पहले ही इसको खत्म कर दिया करो।

I have received a still greater number of motions today. I kept on studying all these till midnight and in the morning so many others came. When I came to my room, there were still others lying on my Table. They have become a nightmare to me.

May I say this? There is only one more day left apart from today, that is, tomorrow. Instead of wrangling in all these motions, let us come to some agreement

PROF. MADHU DANDAVATE (Rajapur): How many kilograms of motions are there? Instead of going on in this House like this, I think we should do something. There are only two days left. I do not want that this should be treated as a precedent for the future. In view of the extraordinary situation, I am very keen that some way should be found. So far no solution has come to me up to this time and I think we should meet in the Business Advisory Committee and again try to solve the matter to which I invite party leaders also, besides the Members.

श्री प्रदल बिहारी बाबूदेवी : (स्वास्तिभर) : कल भी मीटिंग हुई थी लेकिन कोई रास्ता नहीं निकला क्योंकि सरकार तुली हुई है कि रास्ता न निकलें।

अध्यक्ष महोदय : आज देखते हैं कोई रास्ता निकलता है या नहीं।

Till this morning I have not got any concrete thing.

श्री गधु लिलये (बां-ना) : मुझे भी
अपना ब्यान करने देगे । (अवधान)

MR. SPEAKER: Please do not load your guns. Do not use the triggers; do not use your guns yet. Let them lie as they are. He has got his rules book; this hon. Member has got some book and the other there has got the Constitution and that gentleman has got Kaul and Shakhder. They are all showing it to me. If you are here you can see it from all the sides. I think that we should try to hammer out something without these books which do not help.

SHRI S. M. BANERJEE: It is for you to take a decision; the Government does not agree.

MR. SPEAKER: If we meet we may discuss this.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K RAGHU
RAMAIAH): I entirely agree with
your suggestion. We can adjourn for
a little while and meet again. In the
meanwhile all the Leaders could be
called.

MR. SPEAKER: Shall we adjourn
for an hour. The Business Advisory
Committee Members and the Leaders
will immediately meet in my commit-
tee room. We adjourn now and re-
assemble at 12.15.

SHRI ATAL BIHARI VAJPAYEE:
Will the Leader of the House be
there?

SHRI K. RAGHU RAMAIAH: Not
necessary... (Interruptions).

SHRI ATAL BIHARI VAJPAYEE:
Why not? It is an extra-ordinary
situation. You are adjourning the
House.

MR. SPEAKER: We adjourn now
and meet again at 12.15 p.m.

11.10 hrs.

The Lok Sabha then adjourned till
Fifteen minutes past twelve of
the Clock.

12.20 hrs.

SECRETARY-GENERAL: Hon.
Members, the meeting of the Business
Advisory Committee is still going on.
The hon. Speaker has told me that the
House will meet at 12.45 hrs.

The Lok Sabha re-assembled at Forty-
five minutes past Twelve of the
clock.

[MR. SPEAKER in the Chair]

RE: BUSINESS OF HOUSE

MR. SPEAKER: Hon. Members, I
have to inform the House that at the
sitting of the Business Advisory Com-
mittee held today, it has been agreed
that during the remainder of the cur-
rent session only the following items
of Government and other business
would be transacted by the House and
the time allocation therefor will be as
shown against each:—

- (1) Further discussion 1½ hours
on Oil Industry (De-
velopment) Bill
- (2) Further discussion 1 hour
and voting on the
Supplementary De-
mands for Grants
(General)
- (3) Resolution regarding 3 hours
Gujarat Proclama-
tion
- (4) Interest-tax Bill 2 hours
- (5) Payment of Bonus 1 hour
(Amendment) Bill
- (6) Esso (Acquisition of 1 hour
Undertakings in
India) Amendment
Bill.
- (7) Delhi Sikh Gurud- 1 hour
waras (Amendment)
Bill.